GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:3997 ANSWERED ON:31.07.2009 ADDITIONAL POWER GENERATION BY NTPC Panda Shri Baijayant

Will the Minister of POWER be pleased to state:

- (a) whether the National Thermal Power Corporation Limited (NTPC) has signed any Memorandum of Understanding (MoU) with the Union Government to develop and provide reliable power related products and services at competitive prices and integrating multiple energy sources with innovative and eco-friendly technologies;
- (b) if so, the details thereof;
- (c) the action plan of the NTPC to generate additional power during the Eleventh and Twelfth Five Year Plan period;
- (d) whether the NTPC proposes to set up some power plants abroad; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b): Yes, Madam. A Memorandum of Understanding (MOU) between Ministry of Power and NTPC Limited for the year 2009-10 has been signed on 31st March, 2009. The NTPC's MOU identifies various performance parameters/targets for the company in line with its Mission statement which states:

`Develop and provide reliable power, related products and services at competitive prices, integrating multiple energy sources with innovative and eco-friendly technologies and contribute to society.`

The MOU contains parameters relating to financial performance, operational efficiency, and activities related to Business Development, Research & Development, Environment Management, Human Resource and Project Implementation etc. which, inter alia, captures the essence of NTPC's Mission statement.

- (c): At present, the total installed capacity of NTPC is 30644 MW. NTPC has targetted capacity addition programme of about 22000 MW (approx.) in 11th Plan period. Out of which, 3240 MW has already been commissioned, 17430 MW is under construction and balance is under advanced stage of processing. Further, NTPC targets to add about 25000 MW during the XII Plan to become a 75000 MW plus company by the year 2017 (end of XII Plan).
- (d) & (e): NTPC proposes to set up power plants in Sri Lanka and Nigeria. The details are as follows:

Sri Lanka

A tri-partite Memorandum of Agreement for setting up of a 2x250 MW coal based power project at Trincomalee in Sri Lanka was signed between Government of Sri Lanka, Ceylon Electricity Board and NTPC Limited on 29.12.2006 to be developed in joint venture between NTPC Limited and Ceylon Electricity Board.

Nigeria

An MOU was signed between NTPC Limited and Ministry of Energy, Federal Government of Nigeria (FGN) on 22nd May, 2007 for energy cooperation as per which FGN has agreed to provide, subject to availability, three (3) million tonnes per annum of LNG at a reasonable price for a period of 25 years from its existing/future LNG terminals to NTPC for use in NTPC's plants in India and upon successful tie-up for LNG supply, NTPC is to build, own and operate a 700 MW gas based and a 500 MW coal based power plant in Nigeria. Pre-feasibility Report (Pre-FR) for the proposed 500 MW coal based and 700 MW gas based power plants in Nigeria had been submitted to FGN on 11.6.2008.

Response from FGN is awaited.